(a) whether DDA is not changing flats from first to ground floor of disabled persons despite submitting disability certificates by them;

(b) if so, the reasons therefor;

(c) how many applications were received for change of floor and action taken thereon;

(d) the reasons for not changing flat;

(e) whether MPs (Members of Parliament) have written letters in this regard and whether no consideration have been given; and

(f) whether any proposal to inquire into the matter for not following Government decision/policy and for not giving due consideration to MPs?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRIMATI DEEPA DASMUNSI): (a) and (b) The Delhi Development Authority (DDA) has informed that change of floor to the persons with disability is allowed by it, subject to availability of flat and eligibility of the applicant.

(c) and (d) DDA has informed that during last one year, out of 4 requests received from such allottees of DDA Housing Scheme-2010 for change of floor, one has already been allotted a flat on the Ground floor.

(e) and (f) DDA has further informed that whenever any request is received from any Hon'ble Member of Parliament recommending -change of floor for a disabled person, the same is considered subject to availability of vacant flat at the ground floor.

Bus rapid transit system projects under JNNURM in Uttar Pradesh

†1532. SHRI JUGUL KISHORE: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether the work on Bus Rapid Transit system projects under Jawaharlal Nehru National Urban Renewal Mission (JNNURM) in Uttar Pradesh along with other States have been completed;

(b) if so, the details thereof;

(c) whether Government has received any complaints regarding construction of the project;

[†]Original notice of the question was received in Hindi.

- (d) if so, details thereof; and
- (e) the steps being taken by Government to complete this work?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRIMATI DEEPA DASMUNSI) : (a) No Bus Rapid Transit Systems (BRTS) Project has been sanctioned in Uttar Pradesh under Jawaharlal Nehru National Urban Renewal Mission (JnNURM). As such the question of completion does not arise.

(b) to (e) Question does not arise.

Compassionate appointments in CPWD

1533. SHRI A.A. JINNAH: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether it is a fact that an internal meeting of the Compassionate Appointments Committee of NDZ-I, CPWD was held in August, 2009;

(b) the names of candidates found deserving by the Committee and for whom the Committee recommended for appointment within one year;

(c) whether the compassionate appointment of the said candidates have been made;

(d) if so, the date on which the offer was made; and

(e) if not, the detailed reasons and by when appointment are likely to be made by CPWD?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRIMATI DEEPA DASMUNSI): (a) Yes, Sir.

(b) Committee has recommended following names which are valid for one year subject to availability of vacancy in the quota.

- 1. Smt. Asha Devi 6. Smt. Kusum
- 2. Smt. Asha 7. Smt. Krishna
- 3. Smt. Rajwati 8. Shri Lalit Kumar
- 4. Shri Vijay Kumar 9. Shri Tarun Kumar
- 5. Shri Kamlesh 10. Smt. Dharamvati